

PREVENTION OF FOOD ADULTERATION  
RULES

**Shri K. D. Malaviya:** Sir, on behalf of Shri Karmarkar, I beg to lay on the Table a copy of Notification No. G.S.R. 425 dated the 16th April, 1960 making certain further amendments to the prevention of Food Adulteration Rules, 1955, under sub-section (2) of Section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT-2125/60].

AMENDMENT TO DELHI MOTOR VEHICLES  
RULES

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** Sir, I beg to lay on the Table, under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of each of the following Notifications, making certain amendments to the Delhi Motor Vehicles Rules, 1940:—

- (i) No. F. 12(159)/57—Transport, published in Delhi Gazette dated the 11th February, 1960.
- (ii) No. F. 12(197)/58—Transport, published in Delhi Gazette dated the 3rd March, 1960.
- (iii) No. F. 12(15)/59—Transport, published in Delhi Gazette dated the 24th March, 1960.  
[Placed in Library. See No. LT-2126/60].

AMENDMENTS TO RICE (UTTAR PRA-  
DESH) PRICE CONTROL ORDER

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** Sir, I beg to lay on the Table under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of Notification No. G.S.R. 428 dated the 16th April, 1960 making certain further amendments to the Rice (Uttar Pradesh) Price Control Order, 1959. [Placed in Library, See No. LT-2127/60].

12.57 hrs.

MESSAGE FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

‘In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 23rd April, 1960, agreed without any amendment to the Bombay Reorganisation Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 19th April, 1960.’

COMMITTEE ON ABSENCE OF  
MEMBERS

TWENTIETH REPORT

**Shri Mulchand Dube (Farrukhabad):** Sir, I beg to present the Twentieth Report of the Committee on Absence of Members from the Sittings of the House.

I also lay on the Table a copy of the statement showing names of members who have been absent for 15 days or more continuously from the 8th February, to the 18th March, 1960 during the Tenth Session.

ESTIMATES COMMITTEE

NINTIETH REPORT

**Shri Dasappa (Bangalore):** Sir, I beg to present the Nintieth Report of the Estimates Committee on the Ministry of Labour and Employment—Part III (Social Security Schemes and Miscellaneous).